

**Court-II**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal No. 232 of 2014**

**Dated : 13<sup>th</sup> August, 2015**

**Present : Hon'ble Mr. Justice Surendra Kumar, Judicial Member  
Hon'ble Mr. T. Munikrishnaiah, Technical Member**

**In the matter of:**

**Pune Power Development Pvt. Ltd. .... Appellant(s)  
Versus  
Karnataka Electricity Regulatory Commission & Ors. .... Respondent(s)**

Counsel for the Appellant (s) : Ms. Deepa Chawan,  
Mr. Ravindra Chile &  
Mr. H.S. Jaggi

Counsel for the Respondent (s) : Ms. Srishti Govil for R-2 & R-3.

**ORDER**

Pleadings are said to be complete.

Post this Appeal for hearing on **5<sup>th</sup> October, 2015.**

In the meantime, the parties are directed to file their respective written submissions before the next date of hearing and serve copy thereof to the other sides.

**( T. Munikrishnaiah )  
Technical Member**

**( Justice Surendra Kumar )  
Judicial Member**

hj/rkt

